

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS
LOK SABHA

UNSTARRED QUESTION NO. 4293

TO BE ANSWERED ON 11TH AUGUST, 2017/20TH SHRAVANA SAKA, 1939

Counting of Demonetised Notes

**4293. DR. THOKCHOM MEINYA:
SHRI KAUSHALENDRA KUMAR:**

QUESTION

Will the Minister of Finance be pleased to state:

- (a) whether the Government has taken note that the counting of demonetised notes is not completed, if so, the details thereof;
- (b) whether the previous data issued by the Government on deposited old notes are inaccurate/incomplete and if so, the details thereof and the reasons therefor;
- (c) whether the Government is in the process of procuring new counting machines for the purpose;
- (d) if so, the details thereof; and
- (e) the time by which the total old currency deposited is likely to be verified?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI ARJUN RAM MEGHWAL)**

(a) to (e) Specified Bank Notes (SBNs) received are to be reconciled to obviate reporting errors and processed for verifying numerical accuracy and authenticity through machines. Steps have been taken to augment machine processing capacity. Two Tender have been floated; one for leasing of Currency Verification and Processing Systems (CVPS) to augment the pace of verification and authentication of SBNs. Another Tender has been floated for procurement of 50 new CVPS machines which is also likely to aid in the process subject to deliveries. Presently counting of SBNs is in progress and no definite timelines have been provided by RBI.
